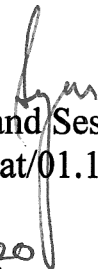


**OFFICE OF DISTRICT AND SESSIONS JUDGE MEWAT AT NUH**

**ORDER:**

In continuation and partial modification of order bearing endorsement No.2272/O.2 dated 30.09.2020, it is ordered that in regard to the duty of subordinate courts on 5.10.2020, Sh. Vishal ACJM & Ms. Lalita Patwardhan, JMIC shall perform duty in place of Sh. Vineet Sapra, CJM & Ms. Renu Solkhe, JMIC.

All concerned to note and comply.

  
District and Sessions Judge,  
Mewat/01.10.2020

Endorsement No. 2282/O.2 Dated : 01/10/2020

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Punjab and Haryana, Chandigarh.
2. All the Judicial Officers posted in Mewat Sessions Division.
3. The Superintendent of Police, Nuh.
4. The District Attorney, Nuh.
5. The Presidents, Bar Association, Nuh and Ferozpur-Jhirka.
6. The Superintendent, District Jail, Bhondsi (Gurugram).

Sd/-  
District and Sessions Judge